

Government Of Jharkhand
Transport Department

NOTIFICATION

Notification No- 306/2012

Ranchi, Dated—20/04/2017

Under the powers conferred to the State Government by Rule 108 of the Central Motor Vehicle Rules, 1989, the persons carrying the persons / officers by the Transport Department, Jharkhand Government Notification No.- 490, dated 11 April 2016 (Gazette number-267 dated 11 April 2016) Government vehicles have been specified above / for use of colored light (red / blue).

2. For the purpose of removal of color lights from all government vehicles in the current national perspective, in the Condition - A, B and C of the Transport Department Notification No. 490, dated 11 April 2016 (Gazette No.- 267 dated April 11, 2016) The right to use the color / light (red / blue) above / above the government vehicles carrying the specified persons / office be removed.

3. In the State of Jharkhand , during the duty on the front part of the vehicle, the following will be eligible to apply the following types of lights in their jurisdiction:

1. Fire Brigade - blue light with flasher
2. PCR Vans / Pilot Vehicles - Multicolored (blue, white and red) lights
3. Ambulance - Blinker-containing Purple light with vaporized glass
4. The notifications issued earlier by the State Government in this regard will be considered canceled.
5. This order will come into force with immediate effect.

By The Order of Hon'ble Governor of Jharkhand

(K.K Khendalwal)

Principal Secretary

Transport Department.